

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:611

ANSWERED ON:03.08.2011

LINKING OF CITIES BY AIR

Agarwal Shri Jai Prakash

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether all the major cities of the country have been linked with air services;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) the names of airports for which requests have been made by political organizations and public representatives in regard to setting up of airports during each of the last three years, till date; and
- (e) the steps taken/proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) to (c):- Commercial flights are already being operated from following 82 aerodromes/airports in the country: Hyderabad, Rajamundry, Tirupati, Vijaywada, Vizag, Dibrugarh, Guwahati, Jorhat, Lilabari, Silchar, Tezpur, Patna, Raipur, Delhi, Goa, Ahmedabad, Bhavnagar, Bhuj, Jamnagar, Kandla, Porbandar, Rajkot, Surat, Vadodara, Dharamshala, Kulu, Shimla, Jammu, Leh, Srinagar, Thoise, Ranchi, Bangalore, Belgaum, Hubli, Managalore, Mysore, Calicut, Cochin, Trivandrum, Bhopal, Gwalior, Indore, Jabalpur, Khajuraho, Aurangabad, Mumbai, Kolhapur, Nagpur, Nanded, Nasik, Pune, Imphal, Shillong, Aizwal, Dimapur, Bhubaneswar, Amritsar, Ludhiana, Jaipur, Jodhpur, Uadipur, Chennai, Coimbatore, Madurai, Salem, Trichy, Tuticorin, Agartala, Allahabad, Gorkhpur, Kanpur, Lucknow, Varanasi, Dehradun, Pantnagar, Bagdogra, Kolkata, Port Blair, Agatti, Chandigarh and Diu.

Operations in domestic air sector have been deregulated and flights are being operated by concerned airlines on the basis of commercial viability subject to adherence of Route Dispersal Guidelines. Government has laid down Route Dispersal Guidelines with a view to achieving better regulation of air transport services taking into account the need for air transport services of different regions of the country including North-East region. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability while complying with Route Dispersal Guidelines.

(d) and (e):- List of reference received for setting up of new airports in various States are as under:

Rajasthan: Kishangar, Sawai Madhopur, Jodhpur, Lalgah (Ganga Nagar) Ajmer Sharif, Bharatpur

Uttar Pradesh: Kushinagar, Bareilly, Greater Noida, Meerut, Iradatgunj, Jhansi

Haryana: Rohtak (Cargo Airport)

Jammu & Kashmir: Kishtwar

Assam: Rupsi

South Mizoram: Lengpui

Lakshadweep: (U.T.): Androth

Maharashtra: Belora Airport in Amravati, Nevale, Kalyan

Gujarat: Ankleshwar, Distt. Bharuch, Palanpur

Madhya Pradesh: Burhanpur

Uttarakhand: Gouchar, Pithoragarh

Setting up of new airports / upgradation of airports is a continuous process depending upon the traffic potential, demands from airline operators, commercial viability etc. Airports Authority of India from time to time, takes initiative in this regard, keeping in view the above factors, either with its own resources or with the participation of the concerned State Governments through signing of Memorandum of Understanding (MoU) with them. Some private parties are also being allowed to construct airports/ airstrips in the country after the approval of Government of India.